Need to take steps for rehabilitation of families affected by thunderstorm and flood in Assam

SHRI KUMAR DEEPAK DAS (Assam): Sir, heavy rains accompanied by cyclonic storm crippled normal life in most parts of Assam, especially the Guwahati city with several areas submerged. The worst hit being Lachit Nagar, Rajgrah, Zoo Road, Nabin Nagar Hengrabari and GS Road. On the other hand, the cyclonic storm heated all the hilly areas like Kharghuli, Batahghuli, etc. It is the worst ever flood.

A thunderstorm followed by heavy rains wreaked havoc in Assam during last few days that damaged hundreds of huts, uprooted trees, electric poles and chocked traffic on highways. The worst affected districts are Barpeta, Nagaon, Gopalpara, Dhubri and Guwahati City. It has claimed more than 20 lives and injured, at least, thousands across the State.

Again, the present flood situation in the districts of Lakhimpur and Dhemaji is worse. The flood of Ranga Nadi and Singara river created havoc where thousands of families became homeless and more than 41 villages became the worst sufferer.

It is, therefore, demanded that adequate relief be provided to the affected families by releasing immediate rehabilitation grant to those who lost their habitation. I also request to stop the construction of dams on Ranganadi, Subansiri, etc., till the relief is given to the people living in the downstream of those rivers, including the river Brahmaputra.

Demand to cover the far flung villages of Uttar Pradesh under subsidized solar electricity programme

डा. अखिलेश दास गुप्ता (उत्तर प्रदेश) : महोदय, हमारे आदरणीय प्रधान मंत्री जी ने हाल ही में सम्पन्न कोपेनहेगन जलवायु परिवर्तन सम्मेलन में ग्रीन हाउस गैस उत्सर्जन में 20 फीसदी स्वैच्छिक कटौती का ऐलान किया है, जो स्वागत योग्य है। लेकिन इस कटौती के लिए वैकल्पिक ऊर्जा को बढ़ावा देना भी उतना ही आवश्यक है। परन्तु बढ़ावा देने के स्थान पर मेरे गृह प्रदेश - उत्तर प्रदेश के 60 हजार से अधिक छोटे गांव दूरस्थ ग्राम विद्युतीकरण कार्यक्रम के तहत सौर बिजली से वंचित रह जाएंगे। दूरस्थ ग्राम विद्युतीकरण कार्यक्रम के अन्तर्गत अब तक सौ लोगों की आबादी वाले विद्युतविहीन मजरों को सोलर बिजली की सुविधा दी जाती थी, मगर तीन सौ लोगों की आबादी वाले मजरों को भी इसका लाभ मिल जाता था, जिसके लिए केन्द्र के रूरल इलेक्ट्रिफिकेशन कारपोरेशन से अनापत्ति प्रमाण पत्र लेना पड़ता था। परन्तु नई नीति में अब यह सुविधा तीन सौ से अधिक आबादी

वाले मजरों को ही मिलेगी। प्रदेश में एक अनुमान के अनुसार 60 हजार से अधिक मजरे एक सौ या उससे भी नीचे और तीन सौ से तो काफी नीचे आबादी वाले हैं। नए मानकों के अन्तर्गत इन मजरों तक सब्सिडी की सोलर लाइट पहुंचना असंभव है। इससे उत्तर प्रदेश के वैकल्पिक ऊर्जा कार्यक्रमों को बड़ा झटका लगा है। केन्द्र की इस नीति का प्रदेश की सरकार ने विरोध किया है।

अत: मैं केन्द्र सरकार से मांग करता हूं कि दूरस्थ ग्राम विद्युतीकरण कार्यक्रम के पुराने मानकों को ही जारी रखा जाए, ताकि उत्तर प्रदेश के 60 हजार से अधिक छोटे-छोटे मजरों को, जिनकी आबादी सौ से या तीन सौ से नीचे है, भी सब्सिडी की सोलर लाइट मुहैया हो सके और इनमें रहने वाले गरीब और समाज के कमजोर तबकों के लोगों को भी सोलर बिजली का लाभ मिल सके। धन्यवाद।

Demand to include small farmers and minorities in NREGS

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, I would like to mention some serious issues concerning the NREGS, which excludes minorities and farmers. NREGS is so structured that small farmers and minorities cannot avail of it. Farmers still commit suicides in thousands every year and diverse committees constituted by the Government of India have highlighted the poor plight of minorities. In 2009-10, Government allocated Rs.39,000 crores for NREGS. In 2010-11, NREGS has an annual budget of Rs.40,000 crores. This massive programme should be so devised that all sections in rural areas get some benefits. By leaving out huge sections, there is disharmony and discrimination.

Government should immediately find ways to provide employment to small farmers and minorities in rural areas. Surveys have shown that these sections are being avoided and not getting work. The other issue is how to ensure that this huge fund is not dissipated. About 10 crore workers are to avail NREGS benefits in 2010-11. How will the Government supervise this vast manpower and ensure actual works are taken up? In many Panchayats, it is learnt that work is not undertaken properly.

There is a great shortage of public facilities and amenities in minority habitat areas. The Government should think of using funds for such asset creation. It is learnt that works being undertaken do not have lasting value. Many programmes started by the Government like JRY did not last long, if the Government address the weaknesses in NREGS, it will have a beneficial effect. There